

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) 272 persons are paid Rs. 45,420/-p. m. In addition an amount of Rs. 12,000/-per year is paid to 13 descendants of those who took part in 1857 movement.

(b) The information is being collected from the State Governments and will be laid on the Table of the House as soon as it is received.

C I. A. Activities in Eastern Region of India

476. **SHRI JAGANNATH MISHRA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any enquiry was ordered to find out the extent of C. I. A. activities in Eastern Region of India , and

(b) if so, the results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). The Government keeps a watch on the activities of foreign intelligence organisation, including the C. I. A. It will be appreciated that it would not be in the public interest to disclose the information in the possession of the Government on the details of what the Government does to counter the activities of such organisations.

Promotion of Tehsildars in Andhra Pradesh

478. **SHRI K. RAMAKRISHNA REDDY :** Will the PRIME MINISTER be pleased to state :

(a) whether Government of India gave its concurrence to the Government of Andhra Pradesh for issue of G. O. Ms. 2084 Revenue dated 30th November, 1961 with regard to preferential treatment to junior Andhra employees in Revenue Department ;

(b) whether final common Gradation List of Tehsildars of Andhra and Telangana as on 1st November, 1956 was published in December, 1970 with the Central Government's concurrence ;

(c) if so, how were the promotions made from Tehsildars to Deputy Collectors during the period last November, 1956 to December 1970 ; and

(d) whether during this period some junior Andhra Pradesh Officers were included

in IAS in contravention of the final common Gradation List and whether Government propose to include into IAS cadre, the senior Telangana Officers who were denied justice so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No Sir. The Central Government informed the State Government that the provisional gradation list would have to be published and representations there against invited for consideration by the appropriate Advisory Committee. It was also clarified that on the basis of the provisional gradation list promotions could be made but such promotions would be of interim nature liable for review on the publication of the final gradation list.

(b) Yes Sir

(c) The Government of Andhra Pradesh have intimated that the promotions were made on the basis of the provisional Common Gradation List of Tehsildars as on 1st November, 1956 approved in their G. O. Ms. No. 64 General Administration Department dated 21st January, 1964.

(d) The State Government have stated that the officers who were Tehsildars on 1st November, 1956 became eligible for consideration for the Indian Administrative Service selections only in 1969. In accordance with the provisions of the Indian Administrative Service (Appointment by Promotion) Regulations, 1955, the selection committee met in December, 1969 and prepared a list of 22 officers who were considered suitable for promotion to the Indian Administrative Service. The list Prepared by the Selection Committee was approved by the Union Public Service Commission on the 22nd July, 1970 from which date it became the select list. Appointments to the Indian Administrative Service of State Civil Service officers included in the select list are to be made in the order in which their names appear in the current select list. Appointment of the first two officers in the current Select List to the Indian Administrative Service by promotion has accordingly been notified on the 7th January, 1972. The new Select List will be prepared on the basis of the finalized gradation list of the members of the State Civil Service and appointments to the Indian Administrative Service, after it (the new Select List) comes into force, will be made with reference thereto.